prepared in consultation with the State Governments. The order of usage of languages in the name-boards/notice-boards to be displayed for the information of the public by Central Government Offices which are located in non-Hindi speaking areas is to be in the order of (1) Regional Language, (2) Hindi, (3) English.

Terrorist incidents after revocation of Article 370

- 365. SHRI M.V. SHREYAMS KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:
- the total number of terrorist incidents in the country after revocation of Article 370 in Kashmir till date: and
 - the various measures taken by Government to deal with the terrorist menace?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) After 5th August, 2019, the number of terrorist incidents in Jammu and Kashmir have reduced significantly as under:-

Before 5th August, 2019 from	After 5th August, 2019 from
29.06.2018 to 04.08.2019	05.08.2019 to 09.09.2020
(402 days)	(402 days)
455	211

No major terror attack took place in the hinterland of the country during the period from 05.08.2019 to 09.09.2020.

The Government has adopted a policy of zero tolerance towards terrorism and has taken various measures, such as strengthening of security apparatus, strict enforcement of law against anti-national elements, intensified cordon and search operations to effectively deal with the challenges posed by the terrorist organisations. Security Forces keep a close watch on persons who attempt to provide support to terrorists and initiate action against them.

Restrictions on movement of people and goods

- 366. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:
- whether the Union Government is aware that in many States/UTs, local level restrictions on movement of people and goods still exist, causing difficulties to manufacturers of goods and also to farmers;